

CASE NO.:
Appeal (crl.) 222 of 1997

PETITIONER:
State of Himachal Pradesh

RESPONDENT:
Pawan Kumar

DATE OF JUDGMENT: 27/09/2004

BENCH:
Y.K. Sabharwal & Arijit Pasayat

JUDGMENT:
J U D G M E N T

O R D E R

In view of difference of opinion between us, the matter is referred to a larger Bench.